Losses to SEBs

1477. SHRI SUKHDEV SINGH LIBRA: Will the Minister of POWER be pleased to state:

(a) the names of State Electricity Boards incurring huge losses continuously for the last three years, year-wise;

(b) the assistance provided by the Central Government to improve their condition;

(c) the amount due from each S.E.B. to the Centre, as on date; and

(d) the steps taken by Government to realise the dues?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRTMATI JAYAWANTI MEHTA): (a) A statement indicating the names of the State Electricity Boards (SEBs) who have been continuously making losses during 1995-96, 1996-97 and 1997.98 is enclosed as statement I (see below). The accounts for the year 1998-99 from most of the SEBs have not been received.

(b) To improve the condition of SEBs the process of reforms and restructuring of SEBs has been initiated. This includes unbundling and corporatisation of SEBs. Setting of SERCs by the State Governments are also expected to lead to improvement of efficiency of SEBs.

(c) As reported by various Public Sector Undertakings of Power Sector the amount due from each SEB/Power Utilities as on 31.10.1999 is enclosed as Statement II. (See below).

(d) Government has resorted to recoveries from the Central Plan Assistance (CPA) payable to the State Governments.

RAJYA SABHA

Statement-I

The Losses of the SEBs during 1995-96, 1996-97 and 1997-98 without subsidy as booked in the accounts for the years.

(Rs. in crores)

SI. No.	SEB	Without Subsidy		
		1995-96	1996-97	1997-98
1.	APSEB		-721	
2.	ASEB		411	440*
3.	BSEB		819	226*
.4.	GEB			-1274*
5.	HSEB	537	59 4	713
6.	KEB	499	652	
7.	KSEB	—30	254	297
8.	MeSEB	22	42	52
9.	MPEB	458	470	753
10.	OSEB **	231	231	N.A.
11.	PSEB			565
12.	RSEB	344	500	640
13.	TNEB	76	257	318
14.	UPSEB		1386	
15.	WBSEB	64		164

* Un audited

**Provisional

Statement-II

The Outstanding Dues payable to Central Sector Power Corporation (as on 31.10.1999).

(Rs. in Crores)

SI. No.	SEBs/States	Principal	Surcharge	Total
<u>01.</u>	Andhra Pradesh	29.51	52.10	81.61
02.	Arunachal Pradesh	12.27	1.98	14.25
03.	Assam	476.30	259.80	736.10
04.	Bihar	2328.12	1802.11	4130.23
05.	Gujarat	306.52	136.81	443.33
06.	Goa	4.57	3.69	8.26
07.	Haryana	527.86	649,82	1177.68

[15 December, 1999]

RAJYA SABHA

SI. No.	SEBs/States	Principal	Surcharge	Total
08.	Himachal Pradesh	45.26	27.41	72.67
09 .	Jammu & Kashmir	636.77	487.40	1124.17
10.	Karnataka	102.50	64.6 9	167.19
11.	Kerala	57.20	36.28	93.48
12.	Madhya Pradesh	870.16	575.30	1445.46
13.	Maharashtra	291.38	129.96	421.34
14.	Manipur	89.41	33.49	122.90
15.	Meghalaya	14.32	20.46	34.78
16.	Mizoram	22.97	13.45	36.42
17.	Nagaland	52.54	11.74	64.28
18.	Orissa (GRIDCO)	562.25	136.47	698.72
19.	Punjab	134.54	141.17	275.71
20.	Rajasthan	268.03	126.89	394.92
21.	Sikkim	23.24	7.56	30.80
22.	Tamil Nadu	138.61	78.78	217.39
23.	Tripura	35.20	5.04	40.24
24.	Uttar Pradesh	2624.54	1144.39	3768.93
25.	West Bengal	1342.58	877.35	2219.93
26.	DVB (DESU)	1630.69	1176.97	2807.66
27.	Damodar Valley Corporation	254.07	211.25	465.32
28.	Dadra & Nagar Haveli	0.12	0.00	0.12
29.	Chandigarh	4.85	3.66	8.51
30.	Daman & Diu	5.26	1.27	6.53
31.	Pondicherry	19.15	2.66	21.81
32.	Cooperatives	7.04	7.69	14.73
3 3.	States Govts.	0.07	0.06	0.13
	Total	12917.66	8227.70	21145.35

Prvovision of One Point Electricity Connections

1478. MISS MABEL REBELLO: Will the Minister of POWER be pleased to state:

(a) the number of dwelling units which do not have electricity in their homes in India, both the urban and rural sectors;

(b) the state-wise details for the year 1999-2000;

(c) the target of Government to give one point electricity connection to the families in the country who still do not have electricity connection; and